

ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन) : (क) वर्ष 1979-81 के दौरान नगरपालिका लाइसेंस क्षेत्र के अधीन तेल निकालने की मशीनों के लिए 2-2 किलोवाट के 218 औद्योगिक विद्युत कनेक्शन स्वीकृत किए गए हैं।

(ख) और (ग) वर्तमान नियमों के अंतर्गत वास्तविक प्रयोजन के लिए जैसे तेल निकालने की मशीन (कोल्हू) को रात्रि के दौरान औद्योगिक विद्युत के इस्तेमाल पर कोई प्रतिबन्ध नहीं है। तथापि सामान्यतः तेल निकालने की लगभग सभी मशीनों (कोल्हू) के विद्युत कनेक्शन का काफी अधिक सम्बद्ध भार आदि के साथ प्लास्टिक उद्योग सहित अन्य उद्योगों को चलाने के लिए दुरुपयोग करते हुए पाया गया है। यदि किसी उपभोक्ता को जिस प्रयोजन के लिए कनेक्शन स्वीकृत किया गया है उसके अलावा किसी अन्य प्रयोजन के लिए कनेक्शन का दुरुपयोग करते हुए पाया जाता है तो उसे अधिकतम टैरिफ की दर 50 पैसे प्रति यूनिट और/या अधिक भार पर 25 प्रतिशत अधिक भार दण्ड के रूप में देने पड़ते हैं तथा डेसू का किसी पूर्वग्रह बगैर दिल्ली विद्युत निवृत्त आदेश, 1959 के प्रावधानों के अधीन सप्लाय को काट देने का अधिकार है।

USSR's Technological Assistance and Expertise to boost Coal

2440. SHRI ARJUN SETHI: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the substantial USSR technological assistance and expertise has been extended to boost India's coal to strengthen its key economic sectors; and

(b) if so, the details regarding the directions laid down in the protocol, and if any, between India and the USSR in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) Yes, Sir.

(b) As per the Indo-Soviet Protocol signed on 10.12.1980 Soviet Union have extended a rouble credit of 520 million for development of identified coal projects and for projects in other sectors of India.

The credit for coal sector is primarily meant to be utilised for importing mining equipment of Soviet origin not indigenously available and for geological exploration.

Disturbance in Reception of Poona T.V. Station

2441. SHRI V. N. GADGIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the reception on T.V. Station, Poona is frequently disturbed and pictures from Karachi Station are received; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) Interference is occasionally observed during pre-monsoon season.

(b) A microwave link between Bombay and Poona is being provided to enable transmission of interference-free T.V. programmes from Poona.

Relay programmes between Madras and Bombay

2442. SHRI S. M. KRISHNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether he is aware of the fact that the relay programme that is being done now alternatively between Madras and Bombay is not at all satisfactory;

(b) whether it is a fact that the Kannada-speaking people have time and again urged for more programmes as their legitimate right; and

(c) if so, the steps that have been taken or are proposed to be taken to start relaying of more of such programmes?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) and (b). There have been demands for more programmes in Kannada language from the relay centre at Bangalore.

(c) At Bangalore an interim relay service was started in November, 1981 and there are no programme production facilities. Some programme in Kannada e.g. feature film, chitrahara magazine programme, short films, etc., are being telecast from Madras and relayed by Bangalore transmitter. The position will improve when the regular Television Centre at Bangalore is commissioned.

Electronic Telephone Factory at Gonda

2443. SHRI CHINTAMANI JENA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether it has been decided to establish an electronic telephone factory at Gonda in Uttar Pradesh;

(b) whether it is also a fact that earlier it was to be located at Bangalore;

(c) if so, what are the reasons for shifting it; and

(d) what has been decided about the exact locations of other electronic telephone factories in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) Yes, Sir. The public Investment Board (PIB) has recommended its location near Bangalore.

(c) With a view to develop industrially backward areas it has been decided to locate the Electronic Switching Factory at Gonda in Uttar Pradesh.

(d) As per the decision of the Government, two large Electronic Switching Factories will be set up during the current decades. One of the such factories is to be located at Gonda in Uttar Pradesh. As regards the second factory, the recommendations made by the Site Selection Committee are under consideration of the Government.

Setting up of Gas based Fertiliser Plant in Punjab

2444. SHRI R. L. BHATIA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have by now taken a final decision about the location of the proposed Bombay High Gas-based Fertiliser plants in the public sector; and

(b) if so, what and whether the case of Punjab for being given one such Plant will also be considered?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b). The locations of five of the proposed six gas-based fertilizer plants have been decided. The one plant in Madhya Pradesh will be located at Bijayapur (District Guna): The four plants in Uttar Pradesh will be located at Babrala (District Badaun), Aonla (District Bareilly), Shahjahanpur, (District Sahjahanpur) and Jagdishpur (District Sultanpur). The location of the one gas-based fertilizer plant to be set up in Rajasthan has not been decided so far.

The plant in Madhya Pradesh is expected to be in the public sector. No decision has been taken on the ownership of the remaining gas-based plants.

There is no proposal at present to consider the setting up of a gas-based fertilizer plant in Punjab.